

e - Seva Kendra (Rohini Courts, Delhi)

Available Services :

1. Handling inquiries about case status, next date of hearing and other details.
2. Facilitate e-Filing of petitions right from scanning of hardcopy petitions, appending e-Signatures, uploading them into CIS and generation of filing number.
3. To assist in online purchase of e-Stamp papers/e-Payments.
4. Publicize and assist in downloading the Mobile App of e-Courts for Android and IOS.
5. Handling queries about Judges on leave.
6. Handling queries about location of the particular Court, its cause-list and whether the case is taken up for hearing or not.
7. Guide people on how to avail free legal services from District Legal Service Authority, High Court Legal Service Committee and Supreme Court Legal Service Committee.
8. Facilitate disposal of traffic challan in virtual Courts as also online compounding of traffic challans and other petty offences.
9. All other queries and assistance in respect of facilities which are digitally available under e-Court Project.
10. Explain method of arranging and holding a video conference court hearing.
11. Provide soft copy of judicial orders/judgments via email, WhatsApp or any other available mode.